

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1294
ANSWERED ON 09.02.2023**

DEVELOPMENT OF RENEWABLE ENERGY BASED POWER PROJECTS

**1294. SHRI CHANDRA SEKHAR SAHU:
SHRI GIRISH BHALCHANDRA BAPAT:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether National Thermal Power Corporation (NTPC) Green Energy Ltd. has signed any Memorandum of Understanding (MoU) with Hindustan Petroleum Corporation Ltd. for Development of Renewable Energy based Power Projects in the country;**
- (b) if so, the details thereof along with the salient features of MoU;**
- (c) whether any time frame has been fixed for generation of renewable power under the said MoU;**
- (d) if so, the details thereof; and**
- (e) the details of the sites and locations identified for setting up of power plants in the country, State/UT-wise particularly in Odisha, Maharashtra and the criteria fixed for selection of such sites?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : NTPC Green Energy Limited (NGEL), and Hindustan Petroleum Corporation Limited (HPCL) have entered into Memorandum of Under Standing (MoU) for development of renewable energy-based projects in the country on 03.01.2023. The MoU envisages to collaborate for Development of grid connected and/ or off-grid Renewable Energy based Power Projects and/ or solutions to supply round the clock renewable energy which shall cater to requirement of HPCL and/or NGEL or any other customer mutually decided by NGEL & HPCL.

(c) & (d) : Time frame has not been fixed yet for generation of renewable power under the MoU.

(e) : Sites / locations have not yet been identified with reference to the above MoU.
